

By Fax/Speed Post/email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/1308 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 18th March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/562 date 16.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted station Leave permission from the evening of 20.03.2019 (after court work) till the morning of 25.03.2019 (before court work), as prayed for. The senior most Judicial officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/1309 /A, dated 18.03.19

Copy to:

✓ I. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan